

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 143**  
**(CAA)-02(PB)/2019**

**IN THE MATTER OF:**

Agarwal Meadows Pvt. Ltd. and  
Paisalo Digital Ltd.

.... Applicant/petitioner

**Order under Section 230-232**

**Order delivered on 10.01.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

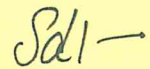
**Presents**

For the Applicant

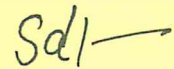
Mr. P. Nagesh & Mr. Harshal Kumar, Advs.

**ORDER**

Arguments heard. Order reserved.



**(M. M. KUMAR)**  
**PRESIDENT**



**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**

10.01.2019  
Ritu Sharma